

DIVISION BENCH  
COURT - I

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/37(KB)2024  
IA(I.B.C)/739(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06<sup>TH</sup> MAY 2024**

IN THE MATTER OF	<b>CANARA BANK VS GUPTA POWER INFRASTRUCTURE LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance via video conference/physically**

Mr. Supriyo Ranjan Mahapatra, Adv. ] For Financial Creditor  
Ms. Kishwar Rahman, Adv.

Mr. Rishav Banerjee, Adv. ] For Corporate Debtor  
Mr. Tanoy Agarwal, Adv.  
Mr. Rohit Bhattarcharjee, Adv.  
Mr. Supriyo Banerjee, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. IA(IBC)/739(KB)2024
  - a. Some new documents have been brought on record by way of supplementary-affidavit by the Financial Creditor.
  - b. Corporate Debtor to file a composite reply-affidavit within two weeks.
  - c. Post this matter for arguments on **28.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**